**GOVERNMENT OF INDIA**
**MINISTRY OF FINANCE**
**DEPARTMENT OF ECONOMIC AFFAIRS**
**RAJYA SABHA**
**UNSTARRED QUESTION NO. 49**

ANSWERED ON TUESDAY, FEBRUARY 2, 2021 / MAGHA 13, 1942 (Saka)

**'EXPENDITURE INCURRED ON IMPLEMENTATION OF ATMANIRBHAR PACKAGES'**

**49: DR. AMEE YAJNIK:**
**SMT. PHULO DEVI NETAM:**

Will the Minister of **FINANCE** be pleased to state:

(a) the quantum of revenue expenditure incurred in the 2020-21 financial year to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0;
(b) the quantum of revenue expenditure incurred to implement components of Atmanirbhar Bharat Packages 1.0, 2.0 and 3.0 upto December 31, 2020 as a proportion of the total Budget Estimates for the year 2020-21 financial year; and
(c) the quantum of capital expenditure incurred to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0 upto December 31, 2020 as a proportion of total Budget Estimates for the year 2020-21 financial year?

**ANSWER**
**MINISTER OF STATE (FINANCE)**
**(SHRI ANURAG SINGH THAKUR)**

(a) to (c): The Government of India had announced AatmaNirbhar Bharat Packages 1.0, 2.0, and 3.0 on 13th May, 2020 to 17th May, 2020, 12th October, 2020 and 12th November 2020 respectively. The Aatmanirbhar Bharat Packages comprise of various long-term schemes/ programmes/ policies announced with the objective of fighting COVID-19 and to make the country self-reliant. These are mostly long term measures on which outcomes will be visible in due course. The Ministry/Department have been tasked to formulate schemes/programmes announced under AatmaNirbhar Bharat Packages concerning them, take necessary approvals and meet the expenditure out of fund provided in Budget Estimates and seeking additional funds in Revised Estimates, wherever necessary. A Statement indicating details of expenditure incurred under Revenue/Capital Head by Ministries/Department, wherever applicable is at **Annexures-I & II.** Further, benefits have also been provided under AtmaNirbhar Bharat Package & PM Garib Kalyan Package to mitigate the suffering of people due to COVID-19 and MSMES [through Emergency Credit Line Guarantee Scheme (ECLGS)]. A Statement indicating benefits provided under these is at **Annexure-III**

Ministry of Finance has issued Guidelines to States on the scheme Special Assistance to States for Capital Expenditure for promoting Capital Expenditure by the State Governments for the financial year 2020-21 on 12.10.2020. All States (except Tamil Nadu- who has communicated unwillingness) have submitted proposal under the scheme for new and ongoing capital works/projects. The allocation for Assam has been enhanced from Rs.200 crore to Rs.450 crore. The projects amounting to Rs.10656.5 crore under Part-I, Part-II and Part-III of the Scheme have been approved so far and an amount of Rs.5328 crore as 1st installment has been released to the States. Further, residual amount of Rs.101 crore not availed by State of Tamil Nadu has also been allocated to the States of Arunahal Pradesh, Goa and Manipur.

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**Annexure-I**

Statement referred to in reply to parts (a) to (c) of RSUSQ No.49 for 02.02.2021

| No. | Name of the Ministry/ Department | Name of the Scheme | Revenue / Capital | Allocation for FY 2020-21 | Expenditure as on 22.1.2021 | Expenditure as on 22.1.2021 (% in terms of BE/RE) |
|---|---|---|---|---|---|---|
| 1. | Department of Financial Services | Assistance to National Credit Guarantee Trustee Company Ltd. (ECLGS) (ECLGS 1.0 and ECLGS 2.0) | Revenue | 4000.00 Cr | 4000.00 Cr | 100 |
| 2. | -do- | Subsidy to SIDBI on Interest Subvention of 2% on prompt (subsidies) | Revenue | 1232.00 Cr | 775.00 Cr | 62.91 |
| 3. | -do- | Subscription to the share capital EXIM Bank | Capital | 1300.00 Cr | 1300.00 Cr | 100 |
| 4. | -do- | Loan for settlement of claims on invoking guarantee given by Government under Partial Credit Guarantee Scheme | Capital | 500.00 Cr | 0.00 | 0 |
| 5.a | -do- | Loan for settlement of claims on invoking guarantee given by Government under Special Liquidity Scheme | Capital | 500.00 Cr | 0.00 | 0 |
| 5.b | -do- | Rs 30,000 crores Additional Emergency Working Capital Funding for farmers through NABARD | Special window has been created by RBI through which NABARD will extend additional refinance support of Rs. 30,000 crore for crop loan requirement of Rural Co-op Banks & RRBs over and above Rs 90,000 crore to be provided by NABARD through the normal refinance route during FY 2020-21. To benefit around 3 crore farmers - mostly small and marginal farmers.<br><br>As on 22.01.2021, Rs. 25,000 crore has been disbursed out of this special facility. Balance amount of Rs. 5000 crore under SLF allocated to NABARD by RBI for smaller NBFCs and NBFC-MFIs. As on 22.01.2021, NABARD has sanctioned & disbursed Rs. 992 crore and Rs.715 crore respectively under this fund. No separate budgetary provision in DFS. | | | |
| 6. | -do- | Special saturation drive to provide concessional credit through KCC farmers including PM-KISAN beneficiaries, Fisherman and Animal Husbandry Farmers. | Scheme is implemented by Department of Agriculture, Co-operation and Farmers Welfare (DAC&FW). Monitoring of KCC drive is done by DFS in consultation with PSBs and NABARD. Total coverage as on 22.1.2021: 185.34 lakh KCC with a KCC credit limit of Rs. 1.74 lakh crore (approx). There is no financial implication on part of DFS. | | | |
| 7. | DPIIT | National Industrial Corridors Development and Implementation Trust (NICDIT) | Revenue | 1200.00 Cr | 1200.00 Cr<br><br>[Rs. 1195 for Grants for Creation of Capital Assets & Rs. 5.00 for GIA General}. | 100% of Scheme BE 20-21 and 18.16 % of Total BE 20-21. |

| | | | | | | |
|---|---|---|---|---|---|---|
| 8. | -do | Budgetary support under Goods and Services Tax Regime to the units located in State of J & K Uttrakhand, H P and North Eastern States including Sikkim | Revenue | 1716.00 Cr | 1716.00 Cr | 100 % of Scheme BE 20-21 and 25.97 % of Total BE 20-21. |
| 9. | Ministry of Fishery, A.H., Dairying, (Department of Fisheries) | PMMSY | Scheme component does not cover Revenue and Capital Expenditure separately. | 560 Cr | 422.33 Cr (State-wise list at Annexure-II) | 84.46 |
| 10. | Department of Agriculture, Cooperation & Farmers Welfare | Financing facility under Agriculture Infrastructure Fund (AIF) | Revenue | Nil* | - | - |
| | *Under the Scheme, the expenditure will be incurred on the administrative cost for Project Monitoring Unit (PMUs), Interest Subvention and credit guarantee for the loans to be provided by banks/lending institutions under the Scheme. | | | | | |
| 11. | Department of Animal Husbandry and Dairying | National Animal Disease Control Programme (NADCP) | Revenue | - | 515.72 Cr | 3967.00 |
| 12. | Department of Pharmaceuticals | Production Linked Incentive (PLI) Scheme for Pharmaceuticals | Scheme is yet to be notified | | | |
| 13. | Ministry of Health and Family Welfare | Prime Minister's Atmanirbhar Swasth Bharath Yojana (PM-ASBY) | Scheme is yet to be notified | | | |
| 14. | Department of Heavy Industries | Advance Chemistry Cell Batery | Scheme is yet to be notified | | | |
| 15. | -do- | Automobiles and Auto Components | Scheme is yet to be notified | | | |
| 16. | Ministry of Steel | PLI Scheme for specialty steel | Scheme is yet to be notified | | | |
| 17. | Department of Economic Affairs | Rs 30,000 crore Special Liquidity Scheme for NBFCs/HFCs/MFIs | A total of ₹ 71, 25,51,62,900/- has been disbursed by way of 28 instruments to 23 NBFCs/HFCs. Repayment of principal and interest amounting to ₹ 72,49,60,15,809/- for all instruments has been received | | | |
| 18 | Ministry of Food Processing Industres | Pradhan Mantri Formalisation of Micro food processing Enterprises scheme (PM-FME Scheme) | A total amount of Rs.1,03,83,33,000/- has been released to States/UTs, National Institute of Food Technology Entrepreneurship and Management and Indian Institute of Food Processing Technology. (Details at Annexure-II) | | | |

**Annexure-II**

**Statement referred to at Sl No.9 & 18 of Annexure-I**

| | | **PMMSY** | **PM-FME Scheme** |
|---|---|---|---|
| S.N | Name of the State/UT | Funds sanctioned/ released under the scheme to States/UTs (Rs.in Lakhs) | Grant-in-aid to States/UT (Rs) |
| 1 | A & N Island | 200.00 | 40,00,000 |
| 2 | Andhra Pradesh | 4212.90 | 4,93,39,000 |
| 3 | Arunachal Pradesh | 790.61 | 15,34,000 |
| 4 | Assam | 2556.79 | 6,38,92,000 |
| 5 | Bihar | 1709.17 | 5,04,52,000 |
| 6 | Chandigarh | - | 40,00,000 |
| 7 | Chhattisgarh | 2232.22 | 1,27,53,000 |
| 8 | Daman & Diu | 0.00 | 40,00,000 (Including Dadra Nagar Haveli) |
| 9 | Delhi | 39.30 | 50,00,000 |
| 10 | Goa | 200.00 | 40,00,000 |
| 11 | Gujarat | 893.70 | 3,91,43,000 |
| 12 | Haryana | 903.78 | 2,02,94,000 |
| 13 | Himachal Pradesh | 742.91 | 58,61,000 |
| 14 | Jammu & Kashmir | 2466.47 | 1,50,00,000 |
| 15 | Jharkhand | 1319.10 | 2,68,87,000 |
| 16 | Karnataka | 3000.53 | 5,30,21,000 |
| 17 | Kerala | 800.00 | 1,95,56,000 |
| 18 | Ladakh | - | 40,00,000 |
| 19 | Lakshadweep | 300.00 | 40,00,000 |
| 20 | Madhya Pradesh | 2273.58 | 5,16,26,000 |
| 21 | Maharashtra | 3157.42 | 9,89,78,000 |
| 22 | Manipur | 1097.97 | 75,01,000 |
| 23 | Meghalaya | - | 47,43,000 |
| 24 | Mizoram | 100.00 | 24,93,000 |
| 25 | Nagaland | - | 60,76,000 |
| 26 | Odisha | 2948.53 | 2,31,55,000 |
| 27 | Puducherry | 990.50 | 40,00,000 |
| 28 | Punjab | 567.84 | 3,28,24,000 |
| 29 | Rajasthan | 210.82 | 3,26,37,000 |
| 30 | Sikkim | - | 40,00,000 |
| 31 | Tamil Nadu | 1938.61 | 5,39,90,000 |
| 32 | Telangana | 779.34 | 2,31,13,000 |
| 33 | Tripura | 737.01 | 1,26,54,000 |
| 34 | Uttar Pradesh | 4151.19 | 18,59,85,000 |
| 35 | Uttarakhand | 912.61 | 78,26,000 |
| | **Total** | **42232.9** | 93,83,33,000 |
| | | | National Institute of Food Technology- Rs. 5 crore<br>Entrepreneurship and Management & Indian Institute of Food Processing Technology – Rs. 5 crore<br>**Grand total: 1,03,83,33,000** |

Annexure III

Statement referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 49 for 2.2.2021.

| | 29.01.2021 | PMG AY | | PMGAY Pulses/channa | | Ujjwala | | ECLGS | | ANB Foodgrains (to migrant) | | ANB Chana (to migrant) | | PM KISAN | PMJDY | 24% EPF | | NSAP National Social Assistance Programme | BoCW (Building and construction Fund) | | DMF |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| No. | State | Foodgrains Qty (Apr-Nov) MT | Beneficiaries | Pulses/Chana Qty (Apr - Nov) (MT) | Beneficiaries | Refill delivered against advance or reimbursed | Amount Transferred (In Lakh) | Guarantee Nos | Guarantee amount (cr) | Foodgrains (Total) (MT) | Beneficiaries (Total) | Total Quantity (May - June) (MT) | Total Beneficairies (May - June) | No of beneficiaries | No of a/c credited | Beneficiaries | Amount (Rs lakh) | Total Beneficiaries | No of beneficiaries | Total amount (Rs lakh) | Amount (Rs crore) |
| 1 | Andaman and Nicobar Islands | 2,383 | 59,100 | 122 | 16,350 | 22,354 | 157 | 1,885 | 92 | 59.5 | 11,900 | 9 | 8,554 | 10,677 | 23,064 | 3,238.00 | 155.91 | 5,928 | 11,014 | 492 | |
| 2 | Andhra Pradesh | 9,95,500 | 2,61,12,304 | 66,492 | 90,28,190 | 7,62,024 | 5,163 | 2,46,973 | 7,489 | 7 | 1,360 | 0 | 0 | 46,95,820 | 60,13,565 | 1,85,152.00 | 11,651.14 | 9,32,661 | 19,67,484 | 19,675 | 131.48 |
| 3 | Arunachal Pradesh | 30,642 | 7,98,490 | 1,034 | 1,77,210 | 76,658 | 518 | 2,181 | 63 | 799 | 1,59,758 | 34 | 33,730 | 66,323 | 1,80,119 | | 0.00 | 34,139 | 3,000 | 60 | |
| 4 | Assam | 9,77,964 | 2,48,73,000 | 45,456 | 57,86,440 | 52,70,571 | 36,257 | 5,30,121 | 2,444 | 15,712 | 31,42,380 | 638 | 6,37,953 | 18,61,715 | 95,34,385 | 9,772.00 | 252.73 | 8,40,984 | 2,70,000 | 2,700 | 0.65 |
| 5 | Bihar | 31,47,508 | 8,11,39,356 | 1,20,112 | 1,43,33,767 | 1,53,47,936 | 1,11,171 | 6,44,396 | 3,520 | 86,449 | 1,72,89,890 | 3,301 | 33,01,110 | 58,99,824 | 2,33,15,732 | 67,545.00 | 4,287.92 | 36,64,811 | 0 | 0 | 0.00 |
| 6 | Chandigarh | 10,167 | 2,59,080 | 486 | 63,670 | 246 | 2 | 6,326 | 780 | 145.8 | 29,160 | 7 | 7,056 | 429 | 1,10,537 | 23,805.00 | 2,034.29 | 3,415 | 6,670 | 400 | |
| 7 | Chhattisgarh | 7,89,804 | 1,94,31,064 | 39,632 | 51,49,800 | 39,71,169 | 32,416 | 1,35,622 | 3,528 | 1,964 | 3,92,860 | 174 | 1,74,448 | 21,67,441 | 78,57,012 | 84,417.00 | 6,404.33 | 8,52,275 | 0 | 0 | 4.36 |
| | | | | | | | | | | | | | | | 52,817 | | | 9,588 | 0 | 0 | |
| 8 | Dadra and Nagar Haveli & Daman and Diu | 10,568 | 2,58,328 | 519 | 65,240 | 25,360 | 169 | 2,882 | 287 | 159 | 31,800 | 12 | 11,980 | 13,531 | 17,387 | | 0.00 | 1,376 | 0 | 0 | |
| 9 | Delhi | 2,72,775 | 6284047 | 13,690 | 17,54,513 | 1,95,912 | 1,263 | 89,128 | 11,815 | 4,544 | 9,08,880 | 351 | 3,51,100 | 12,075 | 20,30,271 | 41,521.00 | 3,642.58 | 1,56,436 | 39,600 | 3,960 | |
| 10 | Goa | 20,585 | 5,14,412 | 1,066 | 1,42,550 | 2,108 | 14 | 11,562 | 631 | 22 | 4,320 | 2 | 1,600 | 7,854 | 69,987 | 16,563.00 | 1,265.92 | 2,061 | 5,117 | 307 | |
| 11 | Gujarat | 12,76,713 | 31784856 | 50,026 | 65,09,333 | 49,09,689 | 32,592 | 2,84,716 | 18,997 | 287 | 57,312 | 20 | 20,253 | 46,85,062 | 71,08,005 | 2,70,988.00 | 18,510.49 | 6,88,953 | 4,83,196 | 4,832 | 22.00 |
| 12 | Haryana | 4,50,912 | 1,11,90,324 | 18,812 | 24,27,333 | 15,15,279 | 9,902 | 1,54,876 | 9,444 | 7,959 | 15,91,770 | 465 | 4,65,060 | 15,14,497 | 34,16,299 | 83,035.00 | 6,403.61 | 3,27,269 | 3,50,621 | 17,531 | 15.85 |
| 13 | Himachal Pradesh | 1,06,429 | 27,72,352 | 4,790 | 6,73,667 | 2,92,574 | 1,965 | 46,102 | 1,342 | 2,028 | 4,05,516 | 112 | 1,11,700 | 8,70,609 | 5,84,184 | 48,762.00 | 3,629.35 | 1,11,863 | 1,21,281 | 7,461 | 0.00 |
| 14 | Jammu and Kashmir | 2,82,312 | 69,15,000 | 13,208 | 16,44,090 | 20,09,414 | 14,574 | 66,631 | 1,841 | 1,958 | 3,91,600 | 131 | 1,31,080 | 9,20,451 | 10,49,256 | 43,121.00 | 2,055.78 | 143289 (including Ladakh) | 1,55,975 | 4,679 | 0.43 |
| 15 | Jharkhand | 8,83,433 | 2,40,94,622 | 44,593 | 57,11,600 | 53,60,642 | 37,520 | 2,39,019 | 2,396 | 717 | 1,43,436 | 1,059 | 10,59,140 | 12,31,912 | 72,27,042 | 1,05,631.00 | 7,666.54 | 12,88,850 | 0 | 0 | 9.66 |
| 16 | Karnataka | 15,41,056 | 3,86,45,940 | 80,975 | 1,27,22,730 | 57,07,480 | 37,831 | 4,45,454 | 13,045 | 11,600 | 23,20,014 | 2,055 | 20,55,380 | 48,39,093 | 79,87,088 | 3,19,389.00 | 24,924.83 | 13,98,410 | 13,62,438 | 68,122 | 118.09 |
| 17 | Kerala | 5,87,791 | 1,49,27,032 | 27,956 | 35,91,483 | 5,11,114 | 3,323 | 3,99,278 | 7,076 | 2,142 | 4,28,300 | 307 | 3,06,897 | 27,16,844 | 24,13,289 | 1,21,319.00 | 9,250.22 | 6,88,329 | 4,54,124 | 4,541 | 0.00 |
| 18 | Ladakh | 5,645 | 1,41,480 | 233 | 29,008 | 19,172 | 166 | 994 | 43 | 33 | 6,548 | 0 | 0 | 0 | 9,951 | 247.00 | 21.08 | Included in J&K above | Included in J&K above | 0.00 | |
| 19 | Lakshadweep | 864 | 21,800 | 39 | 5,200 | 517 | 3 | 355 | 2 | 15 | 2,900 | 5 | 4,530 | 0 | 2,867 | | 0.00 | 324 | 520 | 33 | |
| 20 | Madhya Pradesh | 18,00,437 | 4,93,09,348 | 77,890 | 96,95,633 | 1,13,35,496 | 77,378 | 3,73,685 | 6,966 | 1,754 | 3,50,797 | 159 | 1,59,330 | 68,12,020 | 1,66,22,091 | 1,69,059.00 | 10,711.54 | 22,05,963 | 8,91,850 | 17,837 | 5.10 |
| 21 | Maharashtra | 25,27,129 | 6,82,50,268 | 1,03,643 | 1,32,15,103 | 76,20,813 | 50,513 | 7,99,050 | 30,324 | 17,315 | 34,63,000 | 762 | 7,62,170 | 86,32,718 | 1,29,47,062 | 4,76,836.00 | 31,528.87 | 11,68,385 | 8,94,408 | 17,888 | 59.50 |
| 22 | Manipur | 90,747 | 20,47,906 | 4,192 | 5,87,503 | 2,76,213 | 2,120 | 9,880 | 110 | 676 | 1,35,200 | 82 | 82,348 | 2,83,457 | 5,04,169 | | 0.00 | 61,972 | 52,605 | 526 | |
| 23 | Meghalaya | 85,803 | 21,45,145 | 3,145 | 4,21,503 | 1,96,213 | 1,408 | 11,169 | 153 | 2,145 | 4,29,000 | 84 | 84,300 | 1,15,638 | 2,68,908 | 73,342.00 | 2,224.82 | 54,127 | 24,730 | 1,237 | |
| 24 | Mizoram | 25,288 | 6,62,132 | 1,243 | 1,55,405 | 55,270 | 420 | 3,653 | 52 | 250 | 50,000 | 30 | 29,750 | 69,425 | 58,176 | | 0.00 | 27,538 | 51,451 | 1,544 | |
| 25 | Nagaland | 53,964 | 14,04,600 | 2,276 | 2,84,940 | 89,967 | 593 | 7,179 | 57 | 1,405 | 2,80,926 | 56 | 56,000 | 1,81,008 | 1,57,792 | | 0.00 | 49,210 | 19,046 | 381 | |
| 26 | Odisha | 12,06,580 | 2,88,37,690 | 74,941 | 95,19,513 | 83,65,761 | 57,172 | 8,51,068 | 4,090 | 630 | 1,26,000 | 15 | 15,130 | 20,03,185 | 81,21,020 | 1,62,121.00 | 10,148.60 | 20,27,022 | 20,83,288 | 31,249 | 99.49 |
| 27 | Puducherry | 23,211 | 5,97,945 | 1,273 | 1,78,500 | 31,098 | 203 | 11,402 | 331 | 73 | 14,680 | 15 | 15,000 | 9,715 | 83,926 | 16,456.00 | 1,011.52 | 28,757 | 0 | 0 | |
| 28 | Punjab | 5,33,154 | 1,33,65,720 | 27,751 | 35,47,747 | 24,53,238 | 16,351 | 1,86,810 | 6,949 | 10,902 | 21,80,400 | 1,016 | 10,15,720 | 17,52,498 | 33,22,186 | 79,150.00 | 5,054.89 | 1,40,404 | 2,89,237 | 17,354 | 0.65 |
| 29 | Rajasthan | 17,52,646 | 4,44,44,332 | 75,043 | 99,94,240 | 1,11,23,374 | 73,858 | 2,99,445 | 10,791 | 42,478 | 84,95,600 | 2,003 | 20,03,000 | 51,64,391 | 1,56,13,962 | 1,23,266.00 | 7,946.42 | 9,87,781 | 22,30,000 | 55,750 | 15.93 |
| 30 | Sikkim | 14,479 | 3,65,120 | 614 | 93,817 | 21,301 | 165 | 8,380 | 86 | 315 | 63,000 | 15 | 15,042 | 0 | 42,552 | | 0.00 | 18,332 | 7,836 | 157 | |
| 31 | Tamil Nadu | 12,31,653 | 2,97,45,840 | 33,324 | 1,11,07,920 | 61,85,688 | 41,390 | 5,39,177 | 20,904 | 1,449 | 2,89,888 | 34 | 34,000 | 35,59,533 | 60,75,989 | 5,81,768.00 | 34,570.97 | 18,14,700 | 13,70,601 | 27,412 | 14.73 |
| 32 | Telangana | 7,24,662 | 1,80,62,980 | 15,804 | 52,68,030 | 18,74,171 | 13,036 | 1,30,127 | 8,682 | 180 | 35,991 | 34 | 34,460 | 33,31,468 | 52,60,800 | 1,78,225.00 | 10,233.62 | 6,65,956 | 8,30,324 | 12,455 | 0.00 |
| 33 | Tripura | 94,893 | 23,73,722 | 4,420 | 5,40,847 | 4,46,819 | 3,747 | 60,650 | 240 | 22 | 4,386 | 22 | 21,929 | 1,90,441 | 4,31,770 | | 0.00 | 1,38,473 | 39,082 | 1,172 | |
| 34 | Uttar Pradesh | 56,16,735 | 14,19,99,424 | 2,69,530 | 3,34,08,790 | 2,70,74,796 | 1,81,728 | 6,45,805 | 13,540 | 11,809 | 23,61,848 | 1,060 | 10,60,497 | 1,76,75,849 | 3,18,13,530 | 2,30,453.00 | 15,741.60 | 52,57,390 | 18,25,415 | 35,395 | 0.46 |
| 35 | Uttarakhand | 2,37,842 | 58,95,600 | 10,736 | 13,44,657 | 7,62,313 | 5,015 | 65,879 | 1,910 | 383 | 76,554 | 34 | 33,800 | 6,74,688 | 12,67,372 | 41,863.00 | 3,234.58 | 2,15,109 | 2,28,423 | 4,568 | 3.49 |
| 36 | West Bengal | 23,39,724 | 5,83,10,164 | 91,452 | 1,40,19,333 | 1,72,88,933 | 1,16,938 | 18,78,146 | 11,346 | 45,894 | 91,78,800 | 2,647 | 26,46,760 | 0 | 1,89,95,377 | 4,28,442.00 | 21,132.39 | 21,32,959 | 21,98,349 | 21,983 | 0.46 |
| | **TOTAL** | **2,97,51,729** | **75,80,40,523** | **13,26,516** | **18,32,15,657** | **14,12,01,683** | **9,67,041** | 91,90,006 | 2,01,364 | **2,74,279** | **5,48,55,773** | **16,751** | **1,67,50,807** | **8,94,54,616** | **20,65,00,000** | **39,85,486.00** | **2,55,696.54** | **2,81,45,039** | **1,82,67,685** | **3,81,702** | **502.33** |
| | | | | | | | | | | | | | | Total amount @ INR 2000 each=1789092.32 | Total amount transferred= INR 3095206.845 | | | | | | |